

श्री राम नरेश यादव : मैं सरकार से मांग करता हूँ कि सरकार दोनों जगहों... (व्यवधान)

THE VICE-CHAIRMAN (SHRI SYED SIBTEY RAZI): Please conclude... (interruptions)...

श्री राम नरेश यादव : रक्षा करने की व्यवस्था करे यह सरकार से मांग करता हूँ... (व्यवधान) को विश्वास दिलाए कि किसी कीमत पर... (व्यवधान)... उसको आघात नहीं पहुँचाया जाएगा। ... (व्यवधान)

THE VICE-CHAIRMAN (SHRI SYED SIBTEY RAZI): Mr. Shiv Charan, since he has taken your name you may explain your position. (interruptions)...

DR. JINENDRA KUMAR JAIN: I have a point of order... (Interruptions)...

THE VICE-CHAIRMAN (SHRI SYED SIBTEY RAZI): Let him finish... (Interruptions)....

डा० जिनेंद्र कुमार जैन : आपका अभी दिल नहीं भरा है।... (व्यवधान)

श्री राम नरेश यादव : इसलिए केन्द्र सरकार कह रहा हूँ।... (व्यवधान)

THE VICE-CHAIRMAN (SHRI SYED SIBTEY RAZI): Please address the Chair. Mr. Shiv Charan, you may explain your position.

श्री शिवचरण सिंह: माननीय उपसभाध्यक्ष जी, माननीय सदस्य श्री मलचन्द मोणा जी ने जो विशिष्ट उल्लेख के जरिए मामला रखा उससे मेरी पूर्ण सहानुभूति है। उस नवयुवक की छावावास के अन्दर हत्या हुई। राजस्थान की सरकार ने केन्द्र सरकार को जांच दे दी। मेरी पूरी सहानुभूति है, उस नवयुवक की बर्बतापूर्वक जो हत्या की गई थी उसमें यूथ कांग्रेस के कुछ नवयुवक थे और जो भी पार्टियों से संबंध रखने वाले लोग हों उनको गिरफ्तार कराएं।... (व्यवधान) मैं सच

कह रहा हूँ। मैं तो जाति का गुर्जर हूँ, मेरा जातीय लगाव है।... (व्यवधान)

THE VICE-CHAIRMAN (SHRI SYED SIBTEY RAZI): Please explain your position. (Interruptions)...

श्री शिवचरण सिंह : मैं सत्यता की बात कहना चाहता हूँ।... (व्यवधान)

THE VICE-CHAIRMAN (SHRI SYED SIBTEY RAZI): Please conclude... (Interruptions)....

शिवचरण सिंह : मेरी भावना को मैं उनके साथ जोड़ता हूँ और इसमें कोई दोषी व्यक्ति हो जैसा निर्णय हमारी सरकार ने लिया और उसी प्रकार यह सरकार गिरफ्तार करे और इनको सजा दिलाए। धन्यवाद।

**Tapping/monitoring of telephones of Important dignitaries and M.P.s by State Governments**

SHRI JOHN F. FERNANDES (Goa): I want to raise a very important issue regarding the tapping of telephones under the garb of monitoring the telephones. In Goa, in the month of October, there was a serious matter about a VVIP's telephone—according to the Blue Book, there are only 3 VVIPs, the President, the Vice-President and the Prime Minister—being tapped by the State police. This has become a common practice throughout the country where the police authority, the State authority, is transgressing its jurisdiction. The Indian Telegraphs Act is under the jurisdiction of the Central Government. And if any security precaution has to be taken to check hoax calls, it is for the Central Government to direct and it has to be done under the purview of the Blue Book which contains security instructions. I think this is a very common practice not only in Goa but also in other parts of the country. The telephones of Members of Parliament have also been tapped and monitored by the State Governments. When I talked to the Home Minister about it, he said that it is the Home Ministry, the Central Government, which can direct it.

THE VICE-CHAIRMAN (SHRI SYED SIBTEY RAZI): Now it is for Private Members' Bills... (Interruptions).

SHRI JOHN F. FERNANDES: The want to say.....

THE VICE-CHAIRMAN (SHRI SYED SIBTEY RAZI): You please conclude.

SHRI JOHN F. FERNANDES: The Government must enquire into the matter and see that the culprits are punished.

THE VICE-CHAIRMAN (SHRI SYED SIBTEY RAZI): Now we switch over to the Private Members' Resolution.... (Interruptions).

DR. JINENDRA KUMAR JAIN (Madhya Pradesh): Sir, excuse me. I want to clarify...

THE VICE-CHAIRMAN (SHRI SYED SIBTEY RAZI): Dr. Jain, we have switched over to another business... (Interruptions). Now I can't go back.

DR. JINENDRA KUMAR JAIN: I just want to know what is to be taken up after 5.00 p.m. After this is over, are we taking up the rest of the business which is listed on the agenda?

THE VICE-CHAIRMAN (SHRI SYED SIBTEY RAZI): Yes. We will go according to the agenda. Please don't waste the time of Private Members. You wait.... (Interruptions)...

DR. JINENDRA KUMAR JAIN: My point is, after this, will you take up the rest of the business listed in the agenda today?

THE VICE-CHAIRMAN (SHRI SYED SIBTEY RAZI): I am not going to say anything just now. Mr. Jadhav is on his legs. You ask your clarification at 5.00 p.m.

## RESOLUTION RE: RISING PRICES— contd.

श्री विठ्ठलराव माधवराव जाधव (महाराष्ट्र): उपसभाध्यक्ष महोदय, इस सदन के माध्यम से सदस्य श्री मोहम्मद अमीन साहब ने जो यह रिजोल्यूशन लाया है कि—

"This House express its deep concern over the continuous rise in prices of all commodities in the country putting the common man in great distress and also over the addition to the inflationary spiral through issue of administrative orders, the latest example of which being the hike in the prices of petroleum products, and urges upon Government to take immediate comprehensive steps to arrest the continuing rise due to the economic policies, administered price hike and import of consumer items at the behest of the World bank."

तो उपसभाध्यक्ष महोदय, इसमें दो राय नहीं है कि प्राइसेस में वृद्धि हुई है, मूल्यों में वृद्धि हुई है, मगर मैं इस बात से पूरी तरह से इंकार करता हूँ कि—the latest example of which being the hike in the prices of petroleum products.

यह भी बात ठीक है ।

To take steps to arrest the continuing rise due to the economic policies, administered price hike and import of consumer items at the behest of the World Bank.

लेकिन यह जो आपने कहा है, उसका मैं पूरी तरह से विरोध करता हूँ क्योंकि उपसभाध्यक्ष महोदय, इसमें तो दो राय नहीं हैं कि कांग्रेस के मैनिफेस्टों के बारे में भी माननीय सदस्यों ने टीका-टिप्पणी की है । माध्यम, कांग्रेस का जो मैनिफेस्टो था उसमें सीधे तरीके से यह कहा गया था कि सांठ में प्राइसेस कम करेंगे । मगर कुछ प्राइसेस में कमी नहीं आई, लेकिन उपसभाध्यक्ष महोदय, प्राइसेस ज